

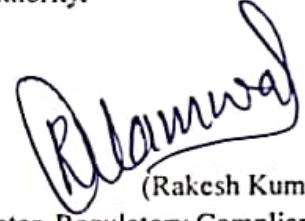
Order

Dated, the 26<sup>th</sup> August, 2024

Subject- Clarification regarding Selling / Marketing of Milk & Milk products such as Ghee, Milk etc in the name of A1 & A2- reg.

This is to inform that the advisory dt 21.08.2024 issued with respect to the subject cited, stands withdrawn for further consultation and engagement with the stakeholders.

This issues with the approval of the Competent Authority.



(Rakesh Kumar)  
Director, Regulatory Compliance

To:

1. Commissioners of Food Safety of all the States/UTs.
2. Directors of all Regional Offices, FSSAI.
3. CTO, FSSAI-with a request for uploading on the FSSAI website.

Copy for information to:

1. Sr. PS to CEO, FSSAI.
2. Advisor (Science & Standards), FSSAI.